

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-11655-JK (LD) of 2024

DATED:- 28 - 06 - 2024

Sanction is hereby accorded to the appointment of Officer's of Finance Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh /Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 28- 06 - 2024

No:- LAW-OIC/6/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Finance Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

Reyaz Ali Bhat
28.06.24

(Reyaz Ali Bhat)
Assistant Legal Remembrancer

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Annexure to the Government Order No. 11655-JK(LD) of 2024 dated 28.06.2024

S No.	Title of the Case	OIC
1	Sheikh Mohammad Yousuf V/s Union Territory of J&K & ors. in WP (C) No. 1061/2024.	Mr. Farooq Ahmed Kumar STO Anantnag-II
2	Vaseem Yousuf Raja V/s Union Territory of J&K & ors. in WP (C) No. 1130/2024.	Mr. Amir-ul-Haq, STO Circle Anantnag-I
3	Abdul Hameed Khan V/s Union Territory of J&K & ors. in WP (C) No. 1204/2024.	Mr. Parvaiz Ahmed Ganai, STO Circle Kupwara
4	Mohammad Ashraf Rather V/s Union Territory of J&K & ors. in WP (C) No. 1086/2024.	Mr. Showkat Ahmed Malik, STO Budgam
5	M/s Mir Cottage Industries V/s Union Territory of J&K & ors. in WP (C) No. 1034/2024.v	Mr. Aijaz Ali Lone, STO Circle "J" Srinagar
6	Nasir Ahmad Dar V/s Union Territory of J&K & ors. in WP (C) No. 1292/2024.	Mr. Showkat Ahmed Malik, STO Circle, Budgam
7	Century Engineering V/s Union Territory of J&K & ors. in WP (C) No. 1210/2024.	Mr. Rouf Ahmed Shah STO Circle "K"
8	M/s Aggarwal Property Mart Pvt. Ltd. Versus U.T of J&K & others in WP (C) No. 1330/2024.	Mr. Suraj Parkash, Excise and Taxation Officer, Kathua Range
9	Haji Filling Station V/s Union Territory of J&K & ors. in WP (C) No. 1099/2024	Mr. Showkat Ahmad Malik STO Circle "Budgam"
10	Raja Zahoor Iqbal Khan V/s Union Territory of J&K & ors. in WP (C) No. 1259/2024.	Mr. Aijaz Malik STO Circle "H" Srinagar
11	M/s Oberois Advisory Services Pvt Ltd. Versus U.T of J&K & others in WP (C) No. 1332/2024.	Mr. Narinder Singh, Excise and Taxation Officer, Rajouri-Poonch Range
12	M/s Oberois Fincon Pvt. Ltd. Versus U.T of J&K & others in WP (C) No. 1331/2024.	Mr. Shri. Suraj Parkash, Excise and Taxation Officer, Kathua Range
13	Vipan Kumar Versus U.T. of J&K and Ors. in WP (C) No. 947/2024.	Mr. Ankit Gupta, ETO, Udhampur-Reasi Range

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